

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/386/ (IB)/2017
NAME OF THE PETITIONER(S) : GURMINDER SINGH
NAME OF THE RESPONDENT(S) : VCAN ACTIVE CARBON PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) G.V. MOHAN KUMAR
FOR ~~TEAM~~ A.M. DANGU

Counsel for Petitioner

G.V. Mohan

2. P. MOHAN KUMAR

COUNSEL FOR RESPONDENT

P. Mohan

ORDER

Counsel representing both the parties are present and submitted that the parties are intending to settle the matter by way of compromise in this matter and in the connected matter, TCP/200/2016. They prayed time for making submissions in regard to the final outcome of the settlement talks. Time extended at their request. Put up on 07.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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